GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA STARRED QUESTION No. *438 TO BE ANSWERED ON 23RD JULY, 2019

Marine and Aquaculture Products

*438. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालन और डेयरी मंत्री be pleased to state:

(a) the details of the production and export of marine and aquaculture products in the country during the last five years and the current year, year and State-wise;

(b) whether it is true that the Government has approved Fisheries and Aquaculture Infrastructure Development Fund (FAIDF);

(c) if so, the aims and objectives of the Fund;

(d) the extent to which the Fund has helped/will help in creating critical infrastructure, technology infusion, marketing, etc. in major marine and aquaculture producing States like Andhra Pradesh; and

(e) the estimated number of employment opportunities which would be created through utilisation of this Fund, State-wise along with the extent to which FAIDF would help in Blue Revolution?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI GIRIRAJ SINGH)

(a) to (e) : A Statement is placed on the Table of the House.

Statement referred to in reply to the Lok Sabha Starred Question No.*438 put in by Shri Balashowry Vallabhaneni, Member of Parliament for answer on 23rd July, 2019 regarding Marine and Aquaculture Products

(a) : State-wise details of the fish production and export of marine and aquaculture products in the country during the last five years are furnished at Annexure-I and Annexure-II respectively.

(b) to (e) : Yes, Sir. In order to address the infrastructure requirement for fisheries sector, the Government of India during 2018-19 a created dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total funds size of Rs 7522.48 crore with the objectives of creation and modernization of inland and marine fisheries infrastructure, infrastructure support for improving domestic marketing facilities and to bridge the resource gap and facilitate completion of ongoing infrastructure projects.

The FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities. The concessional finance is provided by the Nodal Loaning Entities (NLEs) namely (i) National Bank for Agriculture and Rural Development (NABARD), (ii) National Cooperatives Development Corporation (NCDC) and (iii) All scheduled Banks. Under the FIDF, the Government of India provides interest subvention up to 3% per annum for providing concessional finance by the NLEs at an interest rate not lower than 5% per annum.

The infrastructure facilities envisaged under FIDF for the benefit of fisheries sector in all the States/Union Territories including Andhra Pradesh are: establishment of fishing harbours and fish landing centres, ice plants, cold storages, fish transport and cold chain network infrastructure, modern fish markets, setting up of brood banks and hatcheries, development of aquaculture and mariculture, modernization of state fish seed farms, state of art fisheries training centres, fish processing units, fish feed mills/plants, establishment of cage culture in reservoirs, introduction of deep sea fishing vessels, establishment of disease diagnostic laboratories, and aquatic quarantine facilities etc. FIDF aims to achieve a sustainable growth of 8-9 per cent, in a move to augment the country's fish production and generate both direct and indirect employment opportunities to over 9 lakh persons in fishing and allied activities.

Statement referred to in reply to the parts (a) of the Lok Sabha starred Question No. 438 for answer on 23rd July 2019 regarding Marine and Aquaculture Products: Statewise details of the fish production during the last five years.

S.N.	-	2014-15	2015-16	2016-17	2017-18 (P)	2018-19 (E)
	State/Uts	Total	Total	Total	Total	Total
1	Andhra Pradesh	1978.58	2352.26	2766.19	3449.56	3992.36
2	Arunachal Pradesh	4.00	4.05	4.11	4.25	4.67
3	Assam	282.70	294.20	306.60	327.26	331.53
4	Bihar	479.80	506.89	509.08	587.85	602.13
5	Chhattisgarh	314.16	342.30	376.80	457.17	469.76
6	Goa	117.98	111.91	117.89	124.01	120.29
7	Gujarat	809.93	809.56	815.56	834.53	724.67
8	Haryana	111.20	121.00	144.21	190.00	217.53
9	Himachal Pradesh	10.74	11.80	12.51	12.77	13.40
10	J & K	20.30	20.08	20.39	20.70	22.44
11	Jharkhand	106.43	116.00	145.16	190.00	208.00
12	Karnataka	623.24	580.57	557.49	602.52	587.41
13	Kerala	726.01	727.51	592.85	562.62	714.46
14	Madhya Pradesh	109.12	115.02	138.69	143.42	173.19
15	Maharashtra	608.07	579.69	662.91	606.01	583.38
16	Manipur	30.50	32.04	32.00	33.00	32.15
17	Meghalaya	6.04	11.34	12.33	11.96	0.01
18	Mizoram	6.39	6.83	7.63	7.64	7.23
19	Nagaland	7.84	8.22	8.61	8.99	9.78
20	Odisha	469.55	521.28	608.10	684.96	733.43
21	Punjab	114.77	120.09	132.72	136.64	135.83
22	Rajasthan	45.42	42.46	50.20	54.04	55.85
23	Sikkim	0.44	0.40	0.38	0.38	0.39
24	Tamil Nadu	697.61	709.16	669.31	712.04	730.67
25	Telangana	268.36	236.75	198.92	270.04	328.41
26	Tripura	65.16	69.06	72.45	76.80	84.53
27	Uttarakhand	3.94	4.14	4.30	4.58	4.95
28	Uttar Pradesh	494.27	504.81	617.69	628.75	662.00
29	West Bengal	1617.32	1671.42	1701.82	1742.09	1770.31
30	A&N Islands	37.18	37.33	38.81	39.50	41.19
31	Chandigarh	0.12	0.13	0.13	0.14	0.16
32	Dadra & N Haveli	0.06	0.00	0.00	0.00	0.00
33	Daman & Diu	31.82	23.03	24.02	24.68	5.38
34	Delhi	0.68	0.71	0.95	0.80	0.79
35	Lakshadweep	13.19	15.94	29.80	20.77	21.91
36	Puducherry	47.40	53.81	50.25	49.92	31.38
	Total	10260.28	10761.76	11430.84	12620.39	13421.56

Note; P: Provisional, E: Estimated

Annexure-II

Statement referred to in reply to the parts (a) of the Lok Sabha starred Question No. 438 for answer on 23^{rd} July 2019 regarding Marine and Aquaculture Products – Statewise details of the export of marine and aquaculture fish products during the last five years.

Q: Quantity in Tonnes, V: Value in Rs. Crore, \$: US Dollar in Million											
STATE		2013-14	2014-15	2015-16	2016-17	2017-18	2018-19*				
GUJARAT	Q:	251920	245434	208624	237442	312568	305113				
	v:	3658.56	3645.23	3567.24	4417.40	5071.05	5199.93				
	\$:	604.51	597.84	546.31	659.70	791.38	744.28				
MAHARASHTRA	Q:	147411	151684	127629	151753	180820	155288				
	v:	3986.11	4273.29	3672.99	4311.65	4906.82	5964.78				
	\$:	661.23	703.33	565.25	650.12	772.68	874.04				
GOA	Q:	34288	44684	31681	43199	50571	36501				
	V:	445.92	569.54	490.48	641.41	711.91	606.16				
	\$:	72.13	93.38	75.09	96.79	111.73	86.32				
KARNATAKA	Q:	98619	116323	84032	126607	144296	141799				
	V:	1122.39	1374.97	1050.38	1589.05	1796.68	1887.53				
	\$:	184.09	225.11	160.99	279.20	282.05	269.43				
KERALA	Q:	165698	166754	149138	159141	178646	167130				
	V:	4706.36	5166.08	4644.42	5008.54	5919.03	5180.70				
	\$:	784.79	851.27	714.60	755.46	929.62	748.57				
TAMIL NADU	Q:	94843	93477	85063	88257	114370	120742				
	V:	4874.28	5038.18	4184.06	4341.78	5408.82	5546.75				
	\$:	815.60	830.64	646.49	654.71	850.09	805.24				
ANDRA PRADESH	Q:	121975	147081	168323	223636	290521	305319				
	V:	8360.49	9671.32	9369.76	13066.17	16381.37	16372.38				
	\$:	1381.17	1597.79	1446.67	1970.36	2572.75	2372.32				
WEST BENGAL	Q:	68752	85551	91397	104786	105318	107453				
	V:	3058.67	3696.67	3441.17	4459.26	4909.71	4799.10				
	\$:	504.11	610.74	532.50	705.96	771.02	694.65				

As there is no ports in Odisha handling reefer cargo, the export from the State of Odisha is happening through the ports of West Bengal and Andhra Pradesh.
